

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 11th SEPTEMBER, 2023, 10:30 A.M.

TP No. 110/CTB/2019, CP (CAA) No.285/MB/2017

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Samruddhi Savings & Investment India Pvt. Ltd.
Under Section	230-232

For Petitioner (s) :

For Respondent (s) :

ORDER

There is no representation for the petitioner. List the matter on 18.10.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)